

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 706 of 2019**

**IN THE MATTER OF:**

**Forech India Pvt. Ltd.**

**...Appellant**

**Vs**

**M/s Tecpro Systems Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Ms. Purti Marwaha and Ms. Heena George,  
Advocates**

**For Respondents: Mr. S.K. Sharma and Mr. Sabhay Choudhary,  
Advocates for Respondent Nos. 1 to 3.**

**ORDER**

**19.09.2019** Due to paucity of time, the matter could not be taken up.

Post the appeal 'for Admission (After Notice)' on **24<sup>th</sup> October, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

Akc/Sk